

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

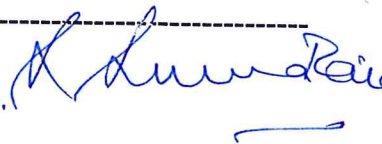
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/174/ (IB)/2017  
NAME OF THE PETITIONER(S) : SUOLIFICIO LINEA ITALIA INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ZARAAS SHOES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	S. SOUNDRAMARAJAN	Counsel for Petitioner Operational credits.	
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**ORDER**

Counsel for petitioner present. While hearing submissions, it is submitted that the petitioner has not filed bank statement u/s 9(3)(c) and other required statutory formalities to be complied as per IB Code, 2016 and in view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs. Therefore, the matter stands abated.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**

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